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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

CP NO. 239/2004 IN  
OA NO. 543/2003

This the 20th day of July, 2004

HON'BLE SH. V.K. MAJOTRA, VICE CHAIRMAN (A)  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

A.Chakarvorty,  
s/o Late Sh. B.N.Chakaravorty,  
r/o Flat No.4, Shubham Apartments,  
lot No.37,  
Nirwana Road,  
Patparganj, Delhi.

(By Advocate: Sh. D.S.Mahndru proxy for  
Sh. P.S.Goindi)

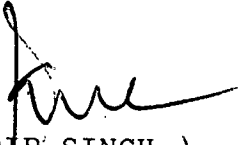
Versus

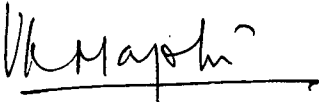
1. Sh. V.K.Atrey,  
Direector General  
Res & Development  
Dirctorate of Personnel (RD-Pers-7)  
B-Wing, Sena Bhawan, New Delhi.
2. Sh. A.K.Kapoor  
Director  
Research & Development Organization,  
Centre for Environment and Explosive Safety,  
Brig. S.K.Mazumdar Road,  
Delhi-110054.

O R D E R (ORAL)

By Sh. V.K. Majotra, Vice Chairman (A)

Proxy counsel for applicant seeks permission to  
withdraw the CP for filing afresh. CP is dismissed as  
withdrawn. Paper books be returned.

  
( KULDIP SINGH )  
Member (J)

  
( V.K. MAJOTRA )  
Vice Chairman (A)

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